

**GOVERNMENT OF INDIA  
SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:701  
ANSWERED ON:15.07.2014  
SPORTS POLICY  
Singh Shri Ravneet

**Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has reviewed the National Sports Policy in the recent past;
- (b) if so, the details thereof;
- (c) whether the Government proposes to formulate a new and comprehensive National Sports Policy; and
- (d) if so, the details thereof and the time by which it is likely to be formulated?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) to (d): The Ministry of Youth Affairs & Sports had proposed a new comprehensive National Sports Policy in 2007-08, the draft of which was discussed with all stake holders viz, State Governments, Indian Olympic Association (IOA), National Sports Federations, eminent sportspersons and sports administrators. After careful consideration of the whole matter and in view of the new initiatives taken by way of introduction of the Scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) in 2008, which has since been revised as Rajiv Gandhi Khel Abhiyan (RGKA) in 2014, for broad-basing of sports in the country, the Government decided that the existing National Sports Policy 2001 is sufficient to achieve the goals of both mass participation in sports and promotion of excellence in sports and decided to withdraw the draft comprehensive National Sports Policy. Accordingly, the policy was withdrawn with the approval of the Cabinet. At present, the National Sports Policy, 2001 is in existence. There is no proposal under consideration for drafting a new policy.